

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/2657/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Anubha Das,
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati, the 9th May, 2018.

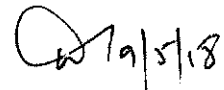
Sub:- **Casual Leave and permission to leave headquarter.**

Ref:- Your letter No. FC/Sil/2018/115 dtd. 08.05.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 4 (four) days Casual Leave on 14.05.2018, 15.05.2018, 16.05.2018 & 17.05.2018 along with head-quarter leave permission from the afternoon of 12.05.2018 till the morning of 18.05.2018 has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

